

FORM B**PUBLIC ANNOUNCEMENT**

[Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF UIC CORPORATION PRIVATE LIMITED

1	Name of Corporate Debtor	UIC CORPORATION PRIVATE LIMITED
2	Date Of Incorporation of Corporate Debtor	12/08/2010
3	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Gujarat, Dadra and Nagar Haveli
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U24110DN2010PTC000420
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Dadra and Nagar Haveli, Survey No. 285 Main Khanvel Kherdi Road, Kherdi, Silvassa, Dadra & Nagar Haveli – 396230
6	Date of Closure of Insolvency Resolution Process	18/08/2019
7	Liquidation Commencement Date of Corporate Debtor	23/10/2019 (Order received on 02/11/2019)
8	Name and Registration Number of the Insolvency professional acting as Liquidator	KIRAN SHAH Registration No.: IBBI/IPA-001/IP-P00480/2017-18/10868
9	Address, and e-mail of the liquidator, as registered with the Board	Address: 608, Sakar 1, Near Gandhigram Railway Station, Opp. Nehru Bridge, Ashram Road, Ahmedabad – 380 009 Email: dhruvitks@gmail.com
10	Address, and e-mail to be used for correspondence with the liquidator	Address: As per item 9 above Email: kiranshah.ip@gmail.com
11	Last Date For Submission Of Claims	21/11/2019

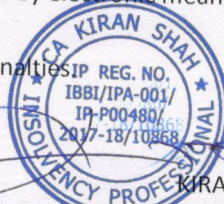
Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the UIC Corporation Pvt Ltd. on 23.10.2019, which was received by liquidator on 02.11.2019.

The stakeholders of UIC Corporation Private Limited are hereby called upon to submit their claims with proof or updated claims on or before 21/11/2019, i.e. 30 days from the liquidation commencement date to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their claims with proof or update their claims by electronic means only. All other stakeholders may submit claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties

Date: 04.11.2019
Place: Ahmedabad


KIRAN SHAH
Liquidator for UIC Corporation Private Limited
Reg. No. IBBI/IPA-001/IP-P00480/2017-18/10868